

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 44
CA No.21 of 2023,
Contempt Petition No.01 of 2022 in
CP No.04/BB/2020

IN THE MATTER OF:

Dr. C. Vinod Hayagriv & Ors. ... Petitioners
Vs.
M/s. C. Krishniah Chetty & Sons Pvt. Ltd. & Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 30.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the R-1 : Shri Mandeep Kalra, Adv.
For R2 to 4 & 11 : Ms. Krutika Raghavan, Ms. Sameeksha Patil, Advs.

ORDER

1. Heard the Ld. Counsels for the Parties.
2. Ld. Counsel appearing for Respondent Nos.2 to 4 and 11 seeks adjournment as the appeal filed before Hon'ble NCLAT is coming up for hearing tomorrow.
3. At the request, list the matter on **27.06.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Krishna